

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 453 of 2020**

**IN THE MATTER OF:**

**Global Steel Company**

**...Appellant**

**Vs**

**JBF Petrochemicals Ltd.**

**....Respondent**

**Present:**

**For Appellant: Mr. Jayant Mehta, Ms. Krutika Raghavan and Mr. Surya Kapoor, Advocates.**

**For Respondent: Mr. Shikhil Suri, Sr. Advocate with Mr. Shiv Kumar Suri, Ms. Nikita Thapar, Ms. Prerana Wagh, Ms. Aastha Mehta and Ms. Shilpa Saini, Advocates.**

**O R D E R**  
**(Through Virtual Mode)**

**15.02.2021:** Shri Shikhil Suri, learned counsel for the Respondent submits that appeal paper book provided to him is not complete. Mr. Jayant Mehta, learned counsel for the Appellant may provide entire appeal paper book through email to Mr. Shikhil Suri during the course of the day. Reply affidavit may be filed within two weeks positively, failing which right to file the same shall be closed. Rejoinder, if any, may be filed by the Appellant within two weeks thereof.

Post the matter 'for admission (after notice)' on **19<sup>th</sup> March, 2021.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Dr. Ashok Kumar Mishra]**  
**Member (Technical)**

*am/gc*